
DCIT Vs M/S. Metso Minerals (India) Pvt. Ltd

Income Tax Appeal No. 1820/DEL/2017

Court: Income Tax Appellate Tribunal (Delhi E Bench)

Date of Decision: Aug. 25, 2021

Acts Referred:

Income Tax Act, 1961 – Section 14A, 36(1)(iii), 37(1), 143(3)

Citation: (2021) 08 ITAT CK 0082

Hon'ble Judges: O.P. Kant, (AM); K.Narasimha Chary, J

Bench: Division Bench

Advocate: Vipul Kashyap, Prem Lata Bansal, Vinay Sahni, Rachna Sahni, Shivang Bansal

Final Decision: Dismissed

Judgement